

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4130
TO BE ANSWERED ON 24.03.2023**

NATIONAL VIRAL HEPATITIS CONTROL PROGRAMME

4130. SHRI MAGUNTA SREENIVASULU REDDY:

Will the MINISTER OF HEALTH AND FAMILY WELFARE be placed to state:

- (a) whether it is a fact that the National Viral Hepatitis Control Programme was launched in 2018;
- (b) whether it aims to end viral hepatitis by 2030 and if so, the details thereof;
- (c) the steps taken/proposed to be taken by the Government to control and treat viral hepatitis in the country, particularly in Andhra Pradesh; and
- (d) the funds allocated in this regard, particularly for Andhra Pradesh?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH
AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): The National Viral Hepatitis Control Program (NVHCP) was launched by Government of India in 2018. It is an integrated initiative for the prevention and control of viral hepatitis in India, which aims to combat hepatitis and achieve countrywide elimination of hepatitis C by 2030.

The key strategies adopted under the program include preventive, promotive and curative interventions focussing on awareness generation, increasing access, promoting diagnosis and providing treatment for viral hepatitis through designated treatment facilities free of cost. Hepatitis B vaccine is also provided to the health care workers under the program.

In the State of Andhra Pradesh, there are three Model Treatment Centres located at Government General Hospital, Guntur; King George Hospital, Visakhapatnam and Sri Venkateswara Ramnarayan Ruia Government General Hospital, Tirupati.

(d): The details of central release to States/UTs, including to Andhra Pradesh, for the program is **annexed**.

Central Release to National Viral Hepatitis Control Programme (NVHCP) under National Health Mission

(Rs. in crore)

S.No.	States/UTs	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	0.14	0.08	0.01
2	Andhra Pradesh	0.72	2.00	2.93
3	Arunachal Pradesh	0.57	0.02	1.64
4	Assam	0.28	0.61	1.12
5	Bihar	0.97	1.11	3.18
6	Chandigarh	0.11	0.11	0.45
7	Chhattisgarh	2.15	5.96	4.02
8	Dadra & Nagar Haveli and Daman & Diu	0.32	0.23	0.04
9	Delhi	0.94	2.82	4.54
10	Goa	0.34	0.42	0.18
11	Gujarat	2.09	6.58	5.62
12	Haryana	7.90	4.88	5.71
13	Himachal Pradesh	0.53	1.51	1.17
14	Jammu & Kashmir	0.78	1.35	1.73
15	Jharkhand	1.94	1.06	2.93
16	Karnataka	1.30	2.53	4.38
17	Kerala	0.69	0.66	0.88
18	Lakshadweep	0.08	0.09	0.50
19	Madhya Pradesh	0.89	4.26	2.75
20	Maharashtra	1.74	4.23	6.38
21	Manipur	0.94	0.85	0.63
22	Meghalaya	0.69	0.31	0.95
23	Mizoram	0.63	0.50	0.69
24	Nagaland	0.91	0.35	0.24
25	Orissa	0.30	3.17	0.44
26	Puducherry	0.20	0.20	0.23
27	Punjab	14.75	8.22	9.93
28	Rajasthan	2.00	4.47	2.97
29	Sikkim	0.29	0.30	0.10
30	Tamil Nadu	0.35	2.46	1.58
31	Tripura	0.31	0.37	0.39
32	Uttar Pradesh	2.12	9.58	11.97
33	Uttarakhand	1.02	2.17	0.79
34	West Bengal	2.87	6.81	4.69
35	Telangana	1.01	2.71	4.52
36	Ladakh	-	0.24	0.04

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. The above information comprises of cash and commodity support provided to States/UTs.
3. After the reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.